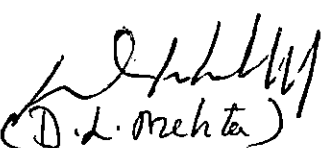


C. A. T. Bench, JAIPUR

Date of Order	Orders MP — 19.2
28.7.93 Recd copy J.P. 6/8 approved	Mr. Dayemaid Sharma - Borel Holder of Mr. R.D. Rastogi - Counsel for petitioner In spite of repeated adjournments the defects have not been removed. The registration of the M.P. is declined.  (P.P. Srivastava) Member (A)  (D.L. Mehta) Vice Chairman.
	Copy sent to the opp. on vide Date f